RECRUITMENT OF OFFICER GRADE ‘A’ (ASSISTANT MANAGER) 2021 -

IN GENERAL, ACTUARIAL, FINANCE & ACCOUNTS, INFORMATION TECHNOLOGY, OFFICIAL LANGUAGE (RAJBHASHA), RESEARCH (ECONOMICS) AND RESEARCH (STATISTICS) STREAMS

Pension Fund Regulatory and Development Authority (PFRDA/ Authority), is a statutory regulatory body in the financial sector established under PFRDA Act (23 of 2013) passed by the Parliament of India with the mandate to promote, develop and regulate the Pension Sector in India.

IMPORTANT DATES TO REMEMBER

<table>
<thead>
<tr>
<th>Activity</th>
<th>Important Dates (PFRDA reserves the right to make any changes)</th>
</tr>
</thead>
<tbody>
<tr>
<td>On-line Application and Payment of fee</td>
<td>13/08/2021 - 16/09/2021</td>
</tr>
<tr>
<td>Availability of Call Letters for Phase – I &amp; Phase – II On-line Examinations on PFRDA website</td>
<td>Will be intimated by E-mail/SMS.</td>
</tr>
<tr>
<td>Phase - I On-line Examination</td>
<td>Will be intimated on the website of PFRDA at <a href="http://www.pfrda.org.in">www.pfrda.org.in</a>.</td>
</tr>
<tr>
<td>Phase - II On-line Examination</td>
<td>Will be intimated on the website of PFRDA at <a href="http://www.pfrda.org.in">www.pfrda.org.in</a>.</td>
</tr>
<tr>
<td>Phase – III Interview</td>
<td>Will be intimated to candidates successful in Phase II by E-mail/SMS.</td>
</tr>
</tbody>
</table>

Applicants desirous of securing job at PFRDA are hereby cautioned not to fall prey to any unscrupulous elements who may try to deceive candidates/public by false promises of securing jobs in PFRDA. In case any candidate comes across such offer/practice, the same may be immediately brought to the notice of PFRDA at recruitment.hr@pfrda.org.in, with full details, such as name and contact details, of the elements indulging in such practice.

PFRDA invites applications from Indian citizens for filling up the posts of Officer Grade ‘A’ (Assistant Manager) for the General, Actuarial, Finance & Accounts, Information Technology, Official Language (Rajbhasha), Research (Economics) and Research (Statistics) Streams. PFRDA reserves the right to increase or decrease, fill up or not to fill up the posts or terminate this process at any stage and accordingly, the applicants shall have no right to participate further in the selection process.
<table>
<thead>
<tr>
<th>Stream</th>
<th>Number of Posts</th>
<th>Out of which PwBD*</th>
<th>Total Posts</th>
<th>Educational Qualification and Experience (As on 31.07.2021)</th>
</tr>
</thead>
<tbody>
<tr>
<td>General</td>
<td>01</td>
<td>01</td>
<td>01</td>
<td>01 01 01 01 - 05 Master's Degree in any discipline, Bachelor's Degree in Law, Bachelor's Degree in Engineering from a recognized University, CA, CFA, CS, CWA.</td>
</tr>
<tr>
<td>Actuarial</td>
<td>-</td>
<td>-</td>
<td>02</td>
<td>- 02 Graduation from a recognised University / Institute AND Pass or exemption in all Seven (07) 'Core Principles' subjects of the Institute of Actuaries of India (IAI) Examination.</td>
</tr>
<tr>
<td>Finance &amp; Accounts</td>
<td>-</td>
<td>01</td>
<td>01</td>
<td>- 02 Graduation from a recognized university AND Associate Chartered Accountant (ACA) or Fellow Chartered Accountant (FCA) from ICAI (Institute of Chartered Accountants of India)/ Associate Cost and Management Accountant (ACMA) [erstwhile Associate of Institute of Cost &amp; Works Accountant of India (AICWA)] or Fellow Cost and Management Accountant (FCMA) [erstwhile Fellow of Institute of Cost &amp; Works Accountant of India (FICWA)] from Institute of Cost Accountants of India (ICMAI) [erstwhile Institute of Cost &amp; Works Accountants of India (ICWAI)] / Associate Company Secretary (ACS) or Fellow Company Secretary (FCS) from Institute of Company Secretaries of India (ICSI) / Chartered Financial Analyst (CFA) from CFA Institute.</td>
</tr>
<tr>
<td>Information Technology</td>
<td>-</td>
<td>01</td>
<td>- 01</td>
<td>- 02 Bachelor’s Degree in Engineering (electrical / electronics and communication / information technology / computer science) / Masters in Computer Application / Bachelor’s Degree in any</td>
</tr>
</tbody>
</table>

Candidates belonging to OBC category but coming in the ‘Creamy Layer’ are not entitled to OBC reservation. They should indicate their category as ‘(UR/GEN)’.

Candidates are expected to be computer literate and conversant with MS–Office (Word and Excel) applications.

Note I: A Post Graduate Diploma in any discipline will be acceptable as educational requirement for General stream and a Post Graduate Diploma in Statistics / Economics / Commerce / Business Administration (Finance)/ Econometrics will be acceptable as educational requirement for Research Streams, provided the same is recognized as equivalent to a Master’ Degree in that discipline by Govt. of India. The onus to provide necessary document in this regard shall be on the candidates.

Note II: Candidates are permitted to apply for maximum of 2 streams only for which he/she is eligible to apply, as per their educational qualifications. Separate on-line application for each stream will have to be submitted and requisite fees is to be paid for each application. In case a candidate applies more than once in a Single Stream and/ or applies for more than 2 Streams, only the latest applications shall be considered valid and the other applications shall be rejected. The officers recruited in any stream may be posted to any department of PFRDA, irrespective of their streams.

Note III: The candidate must hold a degree of any of the Universities incorporated by an Act of the Central or State Legislature in India or other educational institutions established by an Act of Parliament or declared to be deemed as a University under Section-3 of the University Grants Commission Act, 1956, or possess
an equivalent qualification from a Foreign University recognized by the Association of Indian Universities.

**Note IV:** The date of passing eligibility examination will be the date appearing on the mark sheet or provisional certificate issued by the University/Institute. In case the result of a particular examination is posted on the website of the University/Institute, a certificate issued by the appropriate authority of the University/Institute indicating the date on which the result was posted on the website will be taken as the date of passing.

**Note IV:** Candidates who have appeared for the final examinations and waiting for the results are eligible to appear in selection process. However, the offer to join PFRDA to the selected candidates shall be subject to production of necessary documents evidencing successfully obtaining the requisite qualification.

* **Persons with Benchmark Disabilities (PwBD):**

a. The specified disabilities are:

   i. Blindness and Low Vision
   ii. Deaf and Hard of Hearing
   iii. Locomotor Disability including Cerebral Palsy, Leprosy Cured, Dwarfism, Acid Attack Victim and Muscular Dystrophy,
   iv. Autism, Intellectual Disability, Specific Learning Disability and Mental Illness,
   v. Multiple Disabilities and
   vi. Other Disabilities (as per Rights of Persons with Disabilities Act, 2016)

b. The PwBD candidates may belong to any category (i.e. GEN/SC/ST/OBC/EWS) and they will be eligible for age relaxations. Reservation for PwBD is horizontal and within the overall vacancies for the posts.

c. PwBD means a person with not less than forty per cent of a specified benchmark disability where specified disability has not been defined in measurable terms and are eligible to apply in the GEN/SC/ST/OBC/EWS category. They will be eligible for concession in applicable fee.

**# Reservation for Economically Weaker Sections (EWSs)**

Reservation for candidates belonging to EWS shall be *inter-alia* subject to prevalent guidelines/instructions/orders/clarification of/by Government of India from time-to-time, which at present, are as given under.

Persons who are not covered under the scheme of reservations for SCs, STs and OBCs and whose family has gross annual income below Rs.8.00 lakh (Rupees eight lakh) and fulfilling Government of India criteria for EWSs, are to be identified as EWSs for benefit of reservation. Income shall also include income from all sources, i.e. salary, agriculture, business, profession, etc. for the financial year prior to the year of application i.e. 2020-21.

Also, persons whose family owns or possesses any of the following assets shall be excluded from being identified as EWS, irrespective of the family income:

   i. 5 acres of agricultural land and above;
   ii. Residential flat of 1000 sq. ft. and above
iii. Residential plot of 100 sq. yards and above in notified municipalities;
iv. Residential plot of 200 sq. yards and above in areas other than the notified municipalities.


Disclaimer: “EWSs vacancies are tentative and subject to further directives of Government of India and outcome of any litigation on the subject. The appointment is provisional and is subject to the Income & Asset certificate being verified through proper channels”. Benefit of reservation under EWSs category can be availed upon production of an ‘Income and Asset Certificate’ issued by a Competent Authority on the format prescribed by Government of India.

Note: The EWS candidates should note that in case they are not in possession of “Income & Assets Certificate” as per the extant DoPT guidelines on or before the closure of online application date, such EWS candidates should apply under “General (GEN)” category only.

Age Limit (as on 31/07/2021):

a. A candidate must not have exceeded the age of thirty (30) years as on July 31, 2021 i.e., candidate must have been born on or after August 01, 1991.

b. The upper age-limit prescribed above will be relaxable:
   i. up to a maximum of five years for candidates belonging to a Scheduled Caste or a Scheduled Tribe if the posts are reserved for them;
   ii. up to a maximum of three years in the case of candidates belonging to Other Backward Classes who are eligible to avail of reservation applicable to such candidates if the posts are reserved for them;

c. Only those candidates belonging to 'Non-Creamy Layer' (NCL) are eligible to apply under OBC Category. The OBC candidates who belong to 'Creamy Layer' are not entitled to apply under OBC Category.

Candidates belonging to OBC category but coming in the 'Creamy Layer' are not entitled to OBC reservation. They should indicate their category as 'Unreserved'. Candidates belonging to the OBC (NCL) category should have a valid OBC (NCL) certificate issued on or after 01.08.2020 but earlier than due date (closing date) of application.

d. Relaxation of 10 (ten) years for PwBD candidates shall be applicable whether the post is reserved or not. Relaxation of 13 (thirteen) years for PwBD (OBC) candidates where vacancies are reserved for OBC candidates. Relaxation of 15 (fifteen) years for PwBD (SC/ST) candidates where vacancies are reserved for SC/ST candidates.

e. Relaxation of 5 (five) years for Ex-servicemen. Ex-servicemen include Emergency Commissioned Officers/Short Service Commissioned Officers, who have rendered at least five years continuous Military Service and have been released a) on completion of assignment (including those whose assignment is due to be completed within one year from July 31, 2021) otherwise than by way of dismissal or discharge on account of misconduct or inefficiency or b) on account of physical disability attributable to Military Service or c) on invalidment. Emergency Commissioned Officers/Short Service Commissioned Officers who have completed their initial period of assignment of five years of Military Service but whose
assignment has been extended beyond five years and in whose case the Ministry of Defence issues certificates that they would be released on selection within three months from the date of receipt of offer of appointment.

f. Candidates belonging to the Scheduled Castes and the Scheduled Tribes and the Other Backward Classes who are also covered under the category of Persons with Benchmark Disabilities and Ex-servicemen will be eligible for grant of cumulative age- relaxation.

Where there is no vacancy reserved for OBC/SC/ST category candidates, such candidates can still apply. However, they will not be eligible for any relaxations. SC/ST/PwBD candidates are exempt from payment of application fee even in such case. OBC/PwBD/EWS candidates should possess a latest certificate to this effect issued by the Competent Authority in the Format prescribed by Government of India (formats are available on the PFRDA website).

I. MODE OF SELECTION: Mode of selection shall be a three-stage process i.e. Phase I (on – line Screening examination consisting of two papers of 100 marks each), Phase II (on – line examination consisting of two papers of 100 marks each) and Phase III (Interview).

a. PHASE I ON-LINE EXAMINATION:

An on – line screening examination consisting of two papers (Multiple Choice questions of 100 marks each) will be held on a date to be declared on the website of PFRDA, shortly. The exam will consist of:

<table>
<thead>
<tr>
<th>Paper</th>
<th>Streams/ Subject</th>
<th>Maximum Marks</th>
<th>No. of Questions</th>
<th>Duration</th>
</tr>
</thead>
<tbody>
<tr>
<td>Paper 1</td>
<td>English Language</td>
<td>25</td>
<td>20</td>
<td>60 minutes</td>
</tr>
<tr>
<td></td>
<td>Quantitative Aptitude</td>
<td>25</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Test of Reasoning</td>
<td>25</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td></td>
<td>General Awareness (including some questions related to Financial Sector)</td>
<td>25</td>
<td>20</td>
<td></td>
</tr>
<tr>
<td><strong>Total</strong></td>
<td></td>
<td><strong>100</strong></td>
<td><strong>80</strong></td>
<td></td>
</tr>
<tr>
<td>Paper 2</td>
<td>General Stream: Multiple choice questions on subjects Commerce, Accountancy, Management, Finance, Costing, Companies Act, Economics and Pension Sector.</td>
<td>100</td>
<td>50</td>
<td>40 minutes</td>
</tr>
<tr>
<td></td>
<td>Actuarial, Information Technology, Official Language, Finance &amp; Accounts, Research (Economics) and Research (Statistics) Streams: Multiple choice questions on Specialised subject related to stream.</td>
<td>100</td>
<td>50</td>
<td>40 minutes</td>
</tr>
</tbody>
</table>

i. There shall be negative marking (1/4\textsuperscript{th} of marks assigned to the question) for the Paper 1 and Paper 2 in Phase I.

ii. Candidates would need to secure separate cut-offs in each paper as well as aggregate cut-off marks in Phase I to be shortlisted for Phase II.

iii. The minimum aggregate cut-off marks for being shortlisted for Phase II will be decided by the Authority in relation to the number of vacancies.
iv. Marks obtained in Phase I shall be used only for shortlisting candidates for Phase II and will not be counted for final selection of the candidates.

v. Qualified candidates will be intimated the date and time for Phase II by e-mail and/or call letter and list of such candidates will also be made available on the website of PFRDA.

b. PHASE II ON-LINE EXAMINATION:

An on-line examination consisting of two papers of 100 marks each will be held on a date to be declared on the website of PFRDA. The exam will consist of:

<table>
<thead>
<tr>
<th>Paper</th>
<th>Streams/ Subject</th>
<th>Maximum Marks</th>
<th>No. of Questions</th>
<th>Duration</th>
</tr>
</thead>
<tbody>
<tr>
<td>Paper 1</td>
<td>All Streams: English (Descriptive Test) to test the drafting skills</td>
<td>100</td>
<td>3</td>
<td>60 minutes</td>
</tr>
<tr>
<td>Paper 2</td>
<td>General Stream: Multiple choice questions on subjects Commerce, Accountancy, Management, Finance, Costing, Companies Act, Economics and Pension Sector.</td>
<td>100</td>
<td>50</td>
<td>40 minutes</td>
</tr>
<tr>
<td></td>
<td>Actuarial, Information Technology, Official Language, Finance &amp; Accounts, Research (Economics) and Research (Statistics) Streams: Multiple choice questions on Specialised subject related to stream.</td>
<td>100</td>
<td>50</td>
<td>40 minutes</td>
</tr>
</tbody>
</table>

i. Candidates shortlisted for Phase II will be issued new call letter.

ii. For candidates who have applied in multiple streams, Paper II will be conducted in various shifts, the timings of which will be intimated in the call letter.

iii. There shall be negative marking (1/4th of marks assigned to the question) for the Paper 2 in Phase II.

iv. Candidates would need to secure separate cut-offs in each paper as well as aggregate cut-off marks in Phase II to be shortlisted for Phase III.

v. The minimum aggregate cut-off marks for being shortlisted for Phase III will be decided by the Authority in relation to the number of vacancies.

vi. Paper 2 will be evaluated only of such candidates who obtain minimum qualifying marks in Paper 1.

vii. Qualified candidates will be intimated the date and time for Phase II by e-mail and/or call letter and list of such candidates will also be made available on the website of PFRDA.

Note I: All question papers (in both the Phase I & Phase II, except the Test of English) will be set bilingually in Hindi and English.

Note II: Syllabus for the papers in both the Phase I & Phase II is available in the Annexure to this Advertisement.

c. PHASE III INTERVIEW:

Only the shortlisted candidates will be called for interview. Application-cum-intimation fee shall not be refunded to the candidates not shortlisted for Phase II on-line examination and Phase III Interview. Candidate may opt for interview either in Hindi or English.
**Note:** The marks obtained in Phase II On-line Examination will be allotted a weightage of 85%, while the marks obtained in Phase III Interview will be allotted a weightage of 15%.

PFRDA reserves the right to modify the selection process at any stage, if deemed fit.

**II. SERVICE CONDITIONS / PAY AND ALLOWANCES:**

a. **Probation:** The successful candidates recruited for the post of Officer Grade ‘A’ (Assistant Manager) shall undergo probation of one year. The candidates shall be confirmed in the services of PFRDA subject to their satisfactory performance during the probation period.

b. **Pay:** The pay scale of Officers in Grade ‘A’ is Rs. 28150-1550(4)-34350-1750(7)-46600- EB-1750(4)-53600- 2000(1)-55600 (17 years).

Presently, the gross emolument includes PFRDA’s contribution towards National Pension System (NPS), Grade Allowance, Special Allowance, Dearness Allowance, Local Compensatory Allowance and Housing Allowance.

c. **Benefits:** Other benefits include viz., Leave Fare Concession, Medical Expenses (Hospitalisation and Non-Hospitalisation), Personal Accident Insurance, Eye Refraction/ Cost of Spectacles, Education Allowance, Financial Dailies, Book Grant, Briefcase, Conveyance Expenses, House Cleaning Allowance, Staff Furnishing Scheme, Scheme for Purchasing Computers and all other benefits as are admissible to an Officer Grade ‘A’ in PFRDA.

Total CTC consisting of Pay and Benefits for the post of Officer Grade ‘A’ at the beginning of scale of pay would be approx. Rs. 18.00 Lacs per annum.

d. **Qualification Pay:** In addition to pay and benefits, a candidate appointed as Officer Grade ‘A’ would also be eligible for qualification pay as under:

<table>
<thead>
<tr>
<th>Qualification / Stream</th>
<th>Completion Level</th>
<th>Qualification Allowance per month</th>
</tr>
</thead>
<tbody>
<tr>
<td>Actuarial</td>
<td>Fellow of the Institute of Actuaries of India (IAI)</td>
<td>Rs. 80,000/-</td>
</tr>
<tr>
<td></td>
<td>Pass or exemption in all Seven (07) ‘Core Principles’ subjects of the Institute of Actuaries of India (IAI) Examination.</td>
<td>Rs. 15,000/-</td>
</tr>
<tr>
<td>Finance &amp; Accounts</td>
<td>ACA / ACMA (erstwhile AICWA) / ACS/ CFA</td>
<td>Rs. 3,500/-</td>
</tr>
<tr>
<td>Information Technology</td>
<td>Master’s Degree</td>
<td>Rs. 3,500/-</td>
</tr>
<tr>
<td>Economics / Statistics / Law / Finance</td>
<td>Doctorate of Philosophy (Ph.D.)</td>
<td>Rs. 3,500/-</td>
</tr>
</tbody>
</table>

e. **Posting:** The recruited officer may be transferred to any location in India where PFRDA has its Offices and posted to any department in PFRDA, irrespective of stream.
III. EXAMINATION CENTRES:

a. The Phase I and Phase II on-line examination will be held at the following centers:

<table>
<thead>
<tr>
<th>East Zone</th>
<th>West Zone</th>
<th>North Zone</th>
<th>South Zone</th>
<th>Central Zone</th>
</tr>
</thead>
<tbody>
<tr>
<td>Kolkata</td>
<td>Mumbai / Navi</td>
<td>Chandigarh / Mohali</td>
<td>Chennai</td>
<td>Bhopal</td>
</tr>
<tr>
<td></td>
<td>Mumbai / Thane</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Patna</td>
<td>Ahmedabad / Gandhinagar</td>
<td>Delhi / NCR</td>
<td>Hyderabad</td>
<td>Nagpur</td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Guwahati</td>
<td>Jaipur</td>
<td>Lucknow</td>
<td>Trivandrum</td>
<td>Raipur</td>
</tr>
<tr>
<td>Bhubaneshwar</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Ranchi</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

b. Candidates can provide their preference of up to three centers for Phase I and one center for Phase II in the online application. Choice of center by candidates for Phase I and Phase II Examinations can be different and must be indicated in the online application. Candidates will appear for the online examination at an Examination Center, as mentioned in the call letter, irrespective of their choice, at their own risks and expenses. PFRDA does not make any arrangements for travelling/boarding/lodging of candidates. PFRDA will not be responsible for any injury or losses etc. of any nature during the course of examination.

c. Note: Notwithstanding the aforesaid provision, PFRDA reserves the right to change the center at its discretion. All the Examination Centers will cater to examination for Low Vision Candidates in their respective centers. Candidates admitted to the examination will be informed of the timetable and place or places of examination. The candidates should note that no request for change of center will be entertained under any circumstances.

d. Candidates applying for two streams should opt for the same centers for Phase I and Phase II at the time of applying.

e. The venue for the Phase III Interview will be intimated to the shortlisted candidates in their interview call letter.

IV. APPLICATION-Cum-INTIMATION FEE (NON-REFUNDABLE):

<table>
<thead>
<tr>
<th>Category of Applicant</th>
<th>Amount of Fee (Non-Refundable) (in INR)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Unreserved/GEN, EWS &amp; OBC</td>
<td>Rs. 800/-</td>
</tr>
<tr>
<td>SC/ST/PwBD/Women</td>
<td>Nil</td>
</tr>
</tbody>
</table>

Important Note: Separate on-line applications for each stream will be required to be filled with payment of requisite fee to be paid for each such application.
V. NOTE FOR PERSONS WITH BENCHMARK DISABILITIES:

Definition of Person with Benchmark Disabilities

Reservation has been provided to Persons with Benchmark Disabilities as per Section 34 of “Rights of Persons With Disabilities Act, 2016”. The disabilities specified in the Schedule of Rights of Persons With Disabilities Act, 2016 are as below:

1. Physical Disability:

A. Locomotor disability (a person's inability to execute distinctive activities associated with movement of self and objects resulting from affliction of musculoskeletal or nervous system or both), including:

   (a) "leprosy cured person" means a person who has been cured of leprosy but is suffering from:

      (i) loss of sensation in hands or feet as well as loss of sensation and paresis in the eye and eyelid but with no manifest deformity;
      (ii) manifest deformity and paresis but having sufficient mobility in their hands and feet to enable them to engage in normal economic activity;
      (iii) extreme physical deformity as well as advanced age which prevents him/her from undertaking any gainful occupation, and the expression "leprosy cured" shall construed accordingly;

   (b) "cerebral palsy" means a Group of non-progressive neurological condition affecting body movements and muscle coordination, caused by damage to one or more specific areas of the brain, usually occurring before, during or shortly after birth;
   (c) "dwarfism" means a medical or genetic condition resulting in an adult height of 4 feet 10 inches (147 centimeters) or less;
   (d) "muscular dystrophy" means a group of hereditary genetic muscle disease that weakens the muscles that move the human body and persons with multiple dystrophy have incorrect and missing information in their genes, which prevents them from making the proteins they need for healthy muscles. It is characterized by progressive skeletal muscle weakness, defects in muscle proteins, and the death of muscle cells and tissue;
   (e) "acid attack victims" means a person disfigured due to violent assaults by throwing of acid or similar corrosive substance.

B. Visual impairment:

   (a) "blindness" means a condition where a person has any of the following conditions, after best correction:

      (i) total absence of sight; or
      (ii) visual acuity less than 3/60 or less than 10/200 (Snellen) in the better eye with best possible correction; or
      (iii) limitation of the field of vision subtending an angle of less than 10 degree.

   (b) "low-vision" means a condition where a person has any of the following conditions, namely:

      (i) visual acuity not exceeding 6/18 or less than 20/60 upto 3/60 or upto 10/200 (Snellen) in the better eye with best possible corrections; or
      (ii) limitation of the field of vision subtending an angle of less than 40 degree up to 10 degree.
C. Hearing impairment:

(a) "deaf" means persons having 70 DB hearing loss in speech frequencies in both ears;

(b) "hard of hearing" means person having 60 DB to 70 DB hearing loss in speech frequencies in both ears;

2. Intellectual disability, a condition characterized by significant limitation both in intellectual functioning (reasoning, learning, problem solving) and in adaptive behavior which covers a range of every day, social and practical skills, including:

(a) "specific learning disabilities" means a heterogeneous group of conditions wherein there is a deficit in processing language, spoken or written, that may manifest itself as a difficulty to comprehend, speak, read, write, spell, or to do mathematical calculations and includes such conditions as perceptual disabilities, dyslexia, dysgraphia, dyscalculia, dyspraxia and developmental aphasia;

(b) "autism spectrum disorder" means a neuro-developmental condition typically appearing in the first three years of life that significantly affects a person’s ability to communicate, understand relationships and relate to others, and is frequently associated with unusual or stereotypical rituals or behaviours.

(c) "mental illness" means a substantial disorder of thinking, mood, perception, orientation or memory that grossly impairs judgment, behaviour, capacity to recognize reality or ability to meet the ordinary demands of life, but does not include retardation which is a condition of arrested or incomplete development of mind of a person, specially characterised by subnormality of intelligence.

3. Multiple Disabilities (more than one of the above specified disabilities) including deaf blindness which means a condition in which a person may have combination of hearing and visual impairments causing severe communication, developmental, and educational problems.

GUIDELINES FOR PERSONS WITH DISABILITIES USING A SCRIBE

The visually impaired candidates and candidates whose writing speed is adversely affected permanently for any reason can use their own scribe at their cost during the online examination. In all such cases where a scribe is used, the following rules will apply:

- Candidate should ensure that he/she is eligible to use a scribe as per the Government of India rules governing the recruitment of Persons with Benchmark Disabilities.
- The candidate will have to arrange his/her own scribe at his/her own cost.
- The scribe should be from an academic stream different from that stipulated for the post.
- Both the candidate as well as scribe will have to give a suitable undertaking in the prescribed format with passport size photograph of the scribe along with call letter at the time of examination confirming that the scribe fulfils all the stipulated eligibility criteria for a scribe mentioned above. Further in case it later transpires that he/she did not fulfill any laid down eligibility criteria or suppressed material facts the candidature of the applicant will stand cancelled, irrespective of the result of the online examination. Proforma of undertaking will be made available on PFRDA website on or before the Call Letters for the online examination are made available on the PFRDA website.
- Those candidates who use a scribe shall be eligible for compensatory time of 20 minutes for every
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www.pfrda.org.in/careers

hour of the examination or as otherwise advised.

- A person acting as scribe for one candidate cannot be a scribe for another candidate. In addition the scribe arranged by the candidate should not be a candidate for the same examination. If violation of the above is detected at any stage of the process, candidature of both the candidate and the scribe will be cancelled. Candidates eligible for and who wish to use the services of a scribe in the examination should invariably carefully indicate the same in the online application form. Any subsequent request may not be favorably entertained.

- Only candidates registered for compensatory time will be allowed such concessions since compensatory time given to candidates shall be system based, it shall not be possible for the test conducting agency to allow such time if he/she is not registered for the same. Candidates not registered for compensatory time shall not be allowed such concessions.

(i) Guidelines for Candidates with locomotor disability and cerebral palsy:

A compensatory time of twenty minutes per hour or otherwise advised shall be permitted for the candidates with locomotor disability and cerebral palsy where dominant (writing) extremity is affected to the extent of slowing the performance of function (minimum of 40% impairment).

(ii) Guidelines for Visually Impaired candidates:

Visually Impaired candidates (who suffer from not less than 40% of disability) may opt to view the contents of the test in magnified font and all such candidates will be eligible for compensatory time of 20 minutes for every hour or otherwise advised of examination.

Visually Impaired candidates under Low Vision, who use scribe, may skip the non-verbal questions, if any, in Test of Reasoning and questions on Table/Graph, if any, in Test of Quantitative Aptitude. The candidates will be awarded marks for such Section based on the overall average obtained in other Sections of the respective test.

These guidelines are subject to change in terms of Government of India guidelines/clarifications, if any, from time to time.

GUIDELINES FOR PERSONS WITH DISABILITIES

i. A compensatory time of twenty minutes per hour shall be permitted for the candidates with locomotor disability and cerebral palsy where dominant (writing) extremity is affected to the extent of slowing the performance of function (minimum of 40% impairment) and for Visually Impaired candidates under LowVision (who suffer from not less than 40% of disability).

ii. Visually Impaired candidates (who suffer from not less than 40% of disability) may opt to view the contents of the test in magnified font and all such candidates will be eligible for compensatory time of 20 minutes for every hour of examination. The facility of viewing the contents of the test in magnifying font will not be available to Visually Impaired candidates who use the services of a Scribe for the examination.

The scribe will be allowed to be used as per the guidelines issued vide Office Memorandum F.No.16-110/2003-DDIII dated February 26, 2013 of Government of India, Ministry of Social Justice and Empowerment, Department of Disability Affairs, New Delhi.

The above guidelines are subject to change in terms of GOI guidelines/clarifications, if any, from time to time.
VI. PRE-EXAMINATION TRAINING FOR SC/ ST/ PwBD/ OBC/ EWS CANDIDATES:

PFRDA will arrange pre-examination training for SC/ ST/ PwBD/ OBC/ EWS candidates, free of cost at New Delhi. Candidates, who desire to avail of the training, may apply separately by email at recruitment.hr@pfrda.org.in in the following format along with a scanned copy of the Caste/ EWS/ Disability certificate, on or before the last date of submission of online application form i.e., on or before 16/09/2021.

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Description</th>
<th>Details (Fill in Capital Letters)</th>
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<tr>
<td>1</td>
<td>Name (Including Surname)</td>
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<tr>
<td>2</td>
<td>Father’s/Husband’s Name</td>
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<td>3</td>
<td>Category (SC/ST/PwBD/OBC/EWS)</td>
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<td>4</td>
<td>Caste Name</td>
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<td>5</td>
<td>Designation of Caste/EWS/PwBD Certificate Issuing Authority &amp; Date of Issue</td>
<td>A. Designation:</td>
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<td>6</td>
<td>Place of Issue (Village, Tehsil, District and State/Union Territory)</td>
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<td>7</td>
<td>Address for Correspondence of the Candidate with PIN Code</td>
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<td>E-mail</td>
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<td>9</td>
<td>Mobile No.</td>
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<td>10</td>
<td>Online Application Registration No.</td>
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<tr>
<td>11</td>
<td>Date &amp; Transaction No. of e-receipt for payment of application-cum-intimation fee amount (if applicable)</td>
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</tbody>
</table>

a. While training will be imparted free of cost, all other expenses regarding travelling, boarding, lodging etc., will have to be borne by the candidate for attending the pre-examination training programme at the designated center. Candidates will be required to make their own arrangements for travel, boarding, lodging etc., for the duration of the training.

b. In exceptional circumstances, the pre-examination training may be conducted through on-line mode.

c. The medium of communication will be English/Hindi.

d. Candidates will also have to bring an attested copy of their caste certificate and a copy of the registration receipt on the first day of the training.

e. The details of the Pre-examination training will be communicated to the candidates only via email.

f. Depending on the response and the administrative feasibility, the right to cancel the pre-examination
g. By merely attending the pre-examination training, no candidate acquires any right to be selected in PFRDA.

VII. GENERAL INSTRUCTIONS:

a. Candidate who is eligible and desires to apply for the above post should submit an **ON-LINE application** with requisite fee (wherever applicable). No other means/mode of application will be accepted.

b. Fees sent in any other manner not prescribed in this advertisement and / or the application submitted without depositing the fee/ intimation charges would be rejected and no correspondence shall be entertained in this regard.

c. Candidates should satisfy themselves about their eligibility for the post applied for. Candidates seeking reservation/ relaxation benefits available for SC/ST/OBC/PwBD/EWS/Ex-servicemen must ensure that they are entitled to such reservation/ relaxation as per eligibility prescribed. At the time of the interview, they should also be in possession of all the requisite certificates in the prescribed format in support of their claim as stipulated for such benefits and these certificates should be dated earlier than the due date (closing date) of the application.

d. If the candidates are not eligible or have knowingly or willfully furnished incorrect or false particulars or suppressed material information, their candidature will be liable to be cancelled at any stage of the selection. If the candidate qualifies in the selection process and subsequently it is found that he/she does not fulfill the eligibility criteria, his/her candidature will be cancelled and if appointed, the appointment would be terminated without any notice or compensation.

e. Candidates who are already in service of Govt./ Quasi-Govt. Organizations and Public Sector Banks/ Undertakings will have to produce a “**NO OBJECTION CERTIFICATE**” from their employer, at the time of interview. Before appointment in PFRDA, a proper discharge certificate from the employer will have to be produced.

f. Outstation candidates called for interview will be reimbursed single AC Three Tier return railway fare for journey by the shortest route, subject to submission of necessary documentary evidence.

g. PFRDA does not assume any responsibility for the candidates not being able to submit their applications within the last date.

h. In all matters regarding eligibility, conduct of examinations, interviews, assessment, prescribing minimum qualifying standards in both the Examination and Interview, in relation to number of vacancies and communication of result, PFRDA’s decision shall be final and binding on the candidates and no correspondence shall be entertained in this regard. Further, PFRDA reserves the right to relax any of the requirements for the candidates in deserving cases. PFRDA also reserves the right to cancel the advertisement, fully or partly on any grounds.

i. Canvassing in any form will disqualify the candidate.

j. Please note that Corrigendum, if any, issued on the above advertisement, will be published only on PFRDA’s website [www.pfrda.org.in](http://www.pfrda.org.in).
k. Any resultant dispute arising out of this advertisement shall be subject to the jurisdiction of the Courts situated at New Delhi only (with the exclusion of all other Courts).

VIII. HOW TO APPLY:

Candidates are required to apply On-line through the website www.pfrda.org.in from 13/08/2021 to 16/09/2021 and no other mode of application will be accepted. Candidates need not submit the system generated print out of the ON-LINE application to PFRDA’s office.

Detailed Guidelines/Procedures for:

A. Application Registration
B. Payment of Fees
C. Uploading of Photograph
D. Uploading of Signature, Left Thumb impression and Handwriting declaration

A. APPLICATION REGISTRATION:

I. IMPORTANT POINTS TO BE NOTED BEFORE REGISTRATION:

Before applying online, candidates should

i. Scan their photograph and signature ensuring that both the photograph and signature adhere to the required specifications as given under Guidelines for uploading of photograph & signature scan.

ii. The left thumb impression should be properly scanned and not smudged. (If a candidate is not having left thumb, he/she may use his/ her right thumb for applying.)

iii. Scan the handwriting declaration ensuring that the document adheres to the required specifications as given under Guidelines for uploading of handwriting declaration. The text for the hand written declaration is as follows:

   “I, ______ (Name of the candidate), hereby declare that all the information submitted by me in the application form is correct, true and valid. I will present the supporting documents as and when required.”

iv. The above mentioned hand written declaration has to be in the candidate’s hand writing and in English only. If it is written and uploaded by anybody else or in any other language, the application will be considered as invalid. (In the case of Visually Impaired candidates who cannot write may get the text of declaration typed and put their left hand thumb impression below the typed declaration and upload the document as per specifications.)

v. Have a valid personal email ID and mobile number, which should be kept active till the completion of this Recruitment Process. PFRDA may send call letters for the Interview etc., through the registered e-mail ID. In case a candidate does not have a valid personal e-mail ID, he/she should create his/her new e-mail ID and mobile number before applying on-line and must maintain that email account and mobile number. Under no circumstances, a candidate should share/mention e-mail ID to/ of any other person.

II. APPLICATION PROCEDURE:

1. Applicants are required to go to PFRDA’s website ‘www.pfrda.org.in’ and open the link “Careers”. Thereafter, open the Recruitment Notification entitled “PFRDA RECRUITMENT EXERCISE - RECRUITMENT OF OFFICER GRADE A (ASSISTANT MANAGER) - 2021” and click on the option “APPLY ONLINE” which will open a new screen.
2. To register application, choose the tab "CLICK HERE FOR NEW REGISTRATION" and enter Name, Contact details and Email-ID. A Provisional Registration Number and Password will be generated by the system and displayed on the screen. Candidate should note down the Provisional Registration Number and Password. An Email & SMS indicating the Provisional Registration number and Password will also be sent.

3. In case the candidate is unable to complete the application form in one go, he/ she can save the data already entered by choosing "SAVE AND NEXT" tab. Prior to submission of the online application, candidates are advised to use the "SAVE AND NEXT" facility to verify the details in the online application form and modify the same if required.

4. Candidates are advised to carefully fill and verify the details filled in the online application themselves as no change will be possible/ entertained after clicking the "COMPLETE REGISTRATION" BUTTON.

5. The Name of the candidate and his/her Father/ Husband etc. should be spelt correctly in the application as it appears in the Certificates/ Mark sheets. Any change/alteration found may disqualify the candidature.

6. Validate your details and Save your application by clicking the "VALIDATE YOUR DETAILS" and "SAVE & NEXT" button.

7. Candidates can proceed to upload Photo, Signature, Left Thumb impression and hand writing declaration as per the specifications given in the Guidelines detailed under point "C" given below.

8. Candidates can proceed to fill other details of the Application Form.

9. Click on the Preview Tab to preview and verify the entire application form before "COMPLETE REGISTRATION".

10. Modify details, if required, and click on "COMPLETE REGISTRATION" only after verifying and ensuring that the photograph, signature uploaded and other details filled by you are correct.

11. Click on "PAYMENT" Tab and proceed for payment.

12. Click on "SUBMIT" button.

13. Candidates shall be solely responsible for filling up the online applications correctly. In case of invalid applications due to errors committed by the applicant no claims for refund of application fees/intimation charges so collected shall be entertained by the Board.

14. To avoid last minute rush, candidates are advised to pay the application fees/ intimation charges and register online at the earliest.

15. Board does not assume any responsibility for the candidates not being able to submit their applications within the last day on account of aforesaid reasons or any other reason.

B. PAYMENT OF FEES ONLINE MODE:

1. Payment of application fee/ intimation charges has to be done after successful registration of the application else application will be treated as cancelled.
2. Candidates have to pay the requisite fees/intimation charges only through ON-LINE mode.
3. The application form is integrated with the payment gateway and the payment process can be completed by following the instructions.
4. The payment can be made by using only Debit Cards (Rupay/ Visa/ Master Card/Maestro), Credit cards, Internet Banking, IMPS, Cash Cards/ Mobile Wallets.
5. After submitting your payment information in the online application form, PLEASE WAIT FOR THE INTIMATION FROM THE SERVER. DO NOT PRESS BACK OR REFRESH BUTTON IN ORDER TO AVOID DOUBLE CHARGE.
6. On successful completion of the transaction, an E-Receipt will be generated. Candidates are required to take a printout of the e-receipt.
7. Non-generation of 'E-Receipt' indicates PAYMENT FAILURE. On failure of payment, Candidates are advised to login again using their Provisional Registration Number and Password and repeat the process of payment.
8. Candidates are required to take a print of online Application Form containing fee details. Please note that if the same cannot be generated, online transaction may not have been successful.
9. For Credit Card users: All charges are listed in Indian Rupee. If you use a non-Indian credit card, your bank will convert it to your local currency based on prevailing exchange rates.
10. To ensure the security of your data, please close the browser window once your transaction is completed.
11. There is facility to print application form containing fee details after payment of fees.

C. GUIDELINES FOR UPLOAD OF PHOTOGRAPH, SIGNATURE, LEFT THUMB IMPRESSION & HANDWRITING DECLARATION:

In case the face in the photograph or signature is unclear, the application may be rejected. Candidate may edit the application and re-upload the photograph/ signature in such case.

Candidate should also ensure that photo is uploaded at the place of photo and signature at the place of signature. If photo in place of photo and signature in place of signature is not uploaded properly, candidate will not be allowed to appear for the exam.

PHOTOGRAPH IMAGE:

- Photograph must be a recent passport size colour picture (4.5cm × 3.5cm)
- The picture should be in colour, against a light-coloured, preferably white background. Look straight at the camera with a relaxed face.
- If the picture is taken on a sunny day, have the sun behind you, or place yourself in the shade, so that you are not squinting and there are no harsh shadows.
- If you have to use flash, ensure there's no “red-eye”.
- If you wear glasses make sure that there are no reflections and your eyes can be clearly seen.
- Caps, hats and dark glasses are not acceptable. Religious headwear is allowed but it must not cover your face.
- Dimensions 200 x 230 pixels (preferred).
- Size of file should be between 20kb-50kb. Ensure that the size of the scanned image is not more than 50kb. If the size of the file is more than 50KB, then adjust the settings of the scanner such as the DPI resolution, number of colours etc., during the process of scanning.

SIGNATURE, LEFT THUMB IMPRESSION AND HANDWRITING DECLARATION IMAGE:

- The applicant has to sign on white paper with Black Ink pen.
The applicant has to put his left thumb impression on a white paper with **BLACK** or **BLUE** ink.
The applicant has to write the declaration in English clearly on a white paper with black ink.
The signature, left thumb impression and the hand-written declaration should be of the applicant and not by any other person.
The signature will be used to put on the Call Letter and wherever necessary.
If the Applicant's signature on the attendance sheet or Call letter, signed at the time of the examination, does not match the signature uploaded, the applicant will be disqualified.
Dimensions 140 x 60 pixels (preferred)
Size of file should be between 10kb – 20kb for signature and left thumb impression.
For handwriting declaration size of file should be 20kb – 50 kb. Ensure that the size of the scanned image is not more than 20kb or 50 kb (for hand written declaration)
Signature / Handwriting declaration in CAPITAL LETTERS shall NOT be accepted.

### SCANNING THE DOCUMENTS:

- Set the scanner resolution to a minimum of 200 dpi (dots per inch)
- Set Color to True Color
- File Size as specified above
- Crop the image in the scanner to the edge of the photograph/signature/ left thumb impression / hand written declaration, then use the upload editor to crop the image to the final size (as specified above).
- The image file should be JPG or JPEG format. An example file name is: image01.jpg or image01.jpeg Image dimensions can be checked by listing the folder files or moving the mouse over the file image icon.
- Candidates using MS Windows/MSOffice can easily obtain documents in .jpeg format not exceeding 50kb (photograph and handwriting declaration) & 20kb (signature and left thumb impression) by using MS Paint or MS Office Picture Manager. Scanned documents in any format can be saved in .jpg format by using ‘Save As’ option in the File menu and size can be reduced below 50 kb (photograph and handwriting declaration) & 20 kb (signature and left thumb impression) by using crop and then resize option (Please see point (i) & (ii) above for the pixel size) in the ‘Image’ menu. Similar options are available in other photo editor also.
- If the file size and format are not as prescribed, an error message will be displayed.
- While filling in the Online Application Form the candidate will be provided with a link to upload his/her photograph, signature, left thumb impression and handwriting declaration.

**If the file size and format are not as prescribed, an error message will be displayed.**

While filling in the Online Application Form the candidate will be provided with a link to upload his photograph and signature.

### Procedure for Uploading the Photograph and Signature

- There will be separate links for uploading Photograph, signature, left thumb impression and handwriting declaration.
- Click on the respective link “Upload Photograph / signature / left thumb impression / handwriting declaration”.
- Browse and Select the location where the Scanned Photograph / signature / left thumb impression /hand writing declaration file has been saved.
- Select the file by clicking on it.
- Click the ‘Open/Upload’ button.
Your Online Application will not be registered unless you upload your Photograph, signature, left thumb impression and handwriting declaration as specified.

Note:

1. In case the face in the photograph or signature or left thumb impression or the handwriting declaration is unclear / smudged the candidate’s application may be rejected.
2. After uploading the Photograph / signature / left thumb impression / handwriting declaration in the online application form candidates should check that the images are clear and have been uploaded correctly. Incase the photograph or signature or left thumb impression or the handwriting declaration is not prominently visible, the candidate may edit his/ her application and re-upload his/ her photograph or signature, prior to submitting the form.
3. After registering online candidates are advised to take a printout of their system generated online application forms.

D. DOWNLOAD OF CALL LETTERS:

Candidates will have to visit the website [www.pfrda.org.in](http://www.pfrda.org.in) for downloading call letters for online examination. Intimation for downloading call letter will also be sent through email/SMS. Once the candidate clicks the relevant link, he/she can access the window for call letter download. The candidate is required to use (i) Registration Number/Roll Number, (ii) Password/Date of Birth for downloading the call letter. Candidate needs to affix recent Recognizable photograph on the call letter which should be the same as provided during registration and appear at the examination centre with (i) Call Letter (ii) Photo Identity Proof as stipulated in this advertisement and also specified in the call letter and (iii) Photocopy of the same Photo Identity Proof as brought in original.

IX. CENTRE INSTRUCTIONS:

Note:

1. The examination will be conducted online in venues given in the respective call letters. The addresses of the venue will be advised in the call letter. Candidates are required to indicate the preferred test centre in the application form. PFRDA however, reserves the right to cancel any of the Examination Centres and/ or add some other Centres, depending upon the response, administrative feasibility, etc.
2. As far as possible candidates will be allotted to a centre of his/her choice. However, PFRDA, reserves the right to allot the candidate to any centre (either within the state or outside the state) other than the one he/she has opted for.
3. No request for change of centre/venue/date/ session for Examination shall be entertained.
4. Choice of centre once exercised by the candidate will be final. If sufficient number of candidates do not opt for a particular centre for “Online” examination, PFRDA reserves the right to allot any other adjacent centre to those candidates OR if the number of candidates is more than the capacity available for online exam for a centre, PFRDA reserves the right to allot any other centre (either within the state or outside the state) to the candidate.
5. Candidate will appear for the examination at an Examination Centre at his/her own risk and expenses and PFRDA will not be responsible for any injury or losses etc., of any nature.

X. IDENTITY VERIFICATION:

In the examination hall as well as at the time of interview, the call letter along with original and a photocopy
of the candidate’s currently valid photo identity (bearing exactly the same name as it appears on the call letter) such as PAN Card/ Passport/ Driving License/ Voter’s Card with photograph/ Bank Passbook with photograph/ Photo identity proof issued by a Gazetted Officer on official letterhead along with photograph/ Photo identity proof issued by a People’s Representative on official letterhead along with photograph/ valid recent Identity Card issued by a recognized College/ University/ Aadhaar card with a photograph/ E-Aadhaar card with a photograph/ Employee ID in original/ Bar Council Identity Card with photograph should be submitted to the invigilator for verification. The candidate’s identity will be verified with respect to his/her details on the call letter, in the Attendance List and requisite documents submitted. If identity of the candidate is in doubt the candidate may not be allowed to appear for the Examination.

Ration Card and Learners License is NOT a valid ID proof.

Note: Candidates have to produce in original the photo identity proof and submit photocopy of the photo identity proof along with Examination Call Letter as well as the Interview Call Letter while attending the examination/ interview respectively, without which they will not be allowed to take up the examination/ interview. Candidates must note that the name as appearing on the call letter (provided during the process of registration) should exactly match the name as appearing on the photo identity proof. Female candidates who have changed first/last/middle name post marriage must take special note of this. If there is any mismatch between the name indicated in the Call Letter and Photo Identity Proof, the candidate will not be allowed to appear for the examination. In case of candidates who have changed their name, will be allowed only if they produce original Gazette notification / their original marriage certificate / affidavit in original. Photo ID should be valid as on the day of the examination.

Candidates reporting late i.e., after the reporting time specified on the call letter for examination will not be permitted to take the examination. The reporting time mentioned on the call letter will be prior to the start time of the test. Candidates may be required to be present at the venue for about 4-5 hours prior to the start of the examination for completion of various formalities such as verification and collection of various requisite documents, logging in, giving of instructions, etc.

XI. ACTION AGAINST CANDIDATES FOUND GUILTY OF MISCONDUCT.

Candidates are advised in their own interest that they should not furnish any particulars that are false, tampered with or fabricated and should not suppress any material information while submitting online application.

At the time of examination, interview or in a subsequent selection procedure, if a candidate is (or has been) found guilty of

i. Using unfair means or
ii. Impersonating or procuring impersonation by any person or
iii. Misbehaving in the examination/interview hall or disclosing, publishing, reproducing, transmitting, storing or facilitating transmission and storage of contents of the test(s) or any information therein in whole or part thereof in any form or by any means, verbal or written, electronically or mechanically for any purpose or
iv. Resorting to any irregular or improper means in connection with his/her candidature or
v. Obtaining support for his/her candidature by any unfair means or
vi. The use of any mobile phone (even in switched off mode), pager or any electronic equipment or programmable device or storage media like pen drive, smart watches etc. or camera or blue tooth devices or any other equipment or related accessories either in working or switched off mode capable of being used as a communication device during the examination is strictly prohibited. Such a candidate may in addition to rendering himself/herself liable to criminal prosecution, be liable:
   a. To be disqualified from the examination for which he/she is a candidate.
b. To be debarred, either permanently or for a specified period, from any examination conducted by PFRDA.

c. For termination of service, if he/she has already joined PFRDA.

XII. GENERAL INFORMATION:

The possibility for occurrences of some problem in administration of the examination cannot be ruled out completely which may impact test delivery and/or result from being generated. In that event, every effort will be made to rectify the problem, which may include shifting the candidates to the other centers or to conduct of another examination if considered necessary. Decision of the PFRDA in this regard shall be final. Candidates not willing to accept such change shall loose his/her candidature for this exam.

If the examination is held in more than one session, the scores across various sessions will be equated to adjust for slight differences in difficulty level of different test batteries used across sessions. More than one session is required if the node’s capacity is less or some technical disruption takes place at any centre or for any candidate.

PFRDA would be analyzing the responses (answers) of individual candidates with those of other candidates to detect patterns of similarity of right and wrong answers. If from the analytical procedure adopted by PFRDA in this regard, it is inferred/ concluded that the responses have been shared and scores obtained are not genuine/ valid, PFRDA reserves the right to cancel the candidature of the concerned candidates and the result of such candidates (disqualified) will be withheld.

Instances for providing incorrect information and/or process violation by a candidate detected at any stage of the selection process will lead to disqualification of the candidate from the selection process and he/she may not be allowed to appear in any PFRDA recruitment process in the future. If such instances go undetected during the current selection process but are detected subsequently, such disqualification will take place with retrospective effect.

Not more than one application for a particular stream should be submitted by any candidate. In case of multiple applications for the same stream, only the latest valid (completed) application will be retained and the application fee/ intimation charges paid for the other multiple registration(s) will stand forfeited.

Notes:

- After completing the procedure of applying on-line including payment of fees, the candidate should take a printout of the system generated on-line application form, ensure that the particulars filled in are accurate and retain it along with Registration Number and Password for future reference. They should not send this print out to the PFRDA. If the online transaction has been successfully completed a Registration Number and Password will be generated. Candidates should note their Registration Number and Password for future reference.

- Please note that all the particulars mentioned in the online application including Name of the Candidate, Category, Date of Birth, Address, Mobile Number, Email ID, Centre of Examination, etc., will be considered as final and no change/modifications will be allowed after submission of the online application form. Candidates are hence requested to fill in the online application form with the utmost care as no correspondence regarding change of details will be entertained. The PFRDA will not be responsible for any consequences arising out of furnishing of incorrect and incomplete details in the application or omission to provide the required details in the application form.

- An email/ SMS intimation with the Registration Number and Password generated on successful registration of the application will be sent to the candidate’s email ID/ Mobile Number specified in the online application form as a system generated acknowledgement. If candidates do not receive the email and SMS intimations at the email ID/ Mobile number specified by them, they may consider that their online application has not been successfully registered.
- An online application which is incomplete in any respect such as without photograph and signature uploaded in the online application form/ unsuccessful fee payment will not be considered as valid.

- Candidates are advised in their own interest to apply on-line much before the closing date and not to wait till the last date for depositing the fee to avoid the possibility of disconnection/ inability/ failure to log on to the website on account of heavy load on internet/website jam.

- PFRDA does not assume any responsibility for the candidates not being able to submit their applications within the last date on account of the aforesaid reasons or for any other reason beyond the control of the PFRDA.

- Please note that the above procedure is the only valid procedure for applying. No other mode of application or incomplete steps would be accepted and such applications would be rejected.

- Any information submitted by an applicant in his/ her application shall be binding on the candidate personally and he/she shall be liable for prosecution/ civil consequences in case the information/details furnished by him/ her are found to be false at a later stage.

Helpline: In case of any problem experienced in filling up the form, payment of fees/intimation charges, queries may be made at [http://cgrs.ibps.in/](http://cgrs.ibps.in/). Do not forget to mention 'PFRDA - Officer Grade A 2021' in the subject of the email.
ANNEXURE

Syllabus for Paper 2 for General Stream (Common Syllabus for both phases)

A. Commerce & Accountancy

a) Accounting as a financial information system;
b) Accounting Standards with specific reference to Accounting for Depreciation, Inventories, Revenue Recognition, Fixed Assets, Foreign Exchange Transactions, Investments.
c) Cash Flow Statement, Fund flow statement, Financial statement analysis; Ratio analysis;
d) Accounting for Share Capital Transactions including Bonus Shares, Right Shares.
e) Employees Stock Option and Buy-Back of Securities.
f) Preparation and Presentation of Company Final Accounts.

B. Management

a) Management: its nature and scope; The Management Processes; Planning, Organization, Staffing, Directing and Controlling;
b) The Role of a Manager in an Organization. Leadership: The Tasks of a Leader;
c) Leadership Styles; Leadership Theories; A successful Leader versus an effective Leader.
d) Human Resource Development: Concept of HRD; Goals of HRD;
e) Motivation, Morale and Incentives: Theories of Motivation; How Managers Motivate; Concept of Morale; Factors determining morale; Role of Incentives in Building up Morale.
f) Communication: Steps in the Communication Process; Communication Channels; Oral versus Written Communication; Verbal versus non-verbal Communication; upward, downward and lateral communication; Barriers to Communication, Role of Information Technology.

C. Finance

1) Financial System
a) Role and Functions of Regulatory bodies in Financial Sector.

2) Financial Markets
a) Primary and Secondary Markets (Forex, Money, Bond, Equity, etc.), functions, instruments, recent developments.

3) General Topics
a) Basics of Derivatives: Forward, Futures and Swap
b) Recent Developments in the Financial Sector
c) Financial Inclusion - use of technology
d) Alternate source of finance, private and social cost-benefit, Public-Private Partnership
e) Direct and Indirect taxes; Non-tax sources of Revenue, GST, Finance Commission, Fiscal Policy, Fiscal Responsibility and Budget Management Act (FRBM),
f) Inflation: Definition, trends, estimates, consequences, and remedies (control): WPI, CPI - components and trends.

D. Costing

1. Overview of Cost and Management Accounting - Introduction to Cost and Management Accounting, Objectives and Scope of Cost and Management Accounting.
2. Methods of Costing - Single Output/ Unit Costing, Job Costing, Batch Costing, Contract Costing,

4. Lean System and Innovation:
   a) Introduction to Lean System
   b) Just-in-Time (JIT)
   c) Kaizen Costing
   d) 5 Ss
   e) Total Productive Maintenance (TPM)
   f) Cellular Manufacturing/ One-Piece Flow Production Systems
   g) Six Sigma (SS)
   h) Introduction to Process Innovation and Business Process Re-engineering (BPR).

E. Companies Act

The Companies Act, 2013 – Specific reference to Chapter III, Chapter IV, Chapter VIII, Chapter X, Chapter XI, Chapter XII and Chapter XXVII.

F. Economics


G. Pension Sector

a) Status of pension sector in India
b) Types of retirement schemes in India and their features
c) National Pension System
d) Atal Pension Yojana
e) Annuity Plans
f) Basics of investment
### Syllabus for Paper 2 for Information Technology Stream (Common for both Phases)

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Topic</th>
<th>Details</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Database Concepts</td>
<td>ER-model. Relational model: relational algebra, tuple calculus, Integrity constraints, normal forms. File organization, indexing (e.g., B and B+ trees), Transactions and concurrency control.</td>
</tr>
<tr>
<td>2.</td>
<td>SQL Queries</td>
<td>Select, view, truncate, delete, update, alter, Inner join, different types of outer joins., use of aggregate functions, Union, intersection, except, in and exist clauses, nested queries</td>
</tr>
<tr>
<td>4.</td>
<td>Data Analytics Languages (Python / R)</td>
<td>Regex, Slicing, Data reshaping, Dataframes, Dictionaries and Sets, File Management, Classes and Functions, Data Mining, Lists, Importing and exporting data, charts and graphs</td>
</tr>
<tr>
<td>5.</td>
<td>Algorithms for problem solving</td>
<td>Tree and graph traversals, Connected components, Spanning trees, Shortest paths; hashing, Sorting, Searching; Design techniques (Greedy, Dynamic Programming, Divide-and-conquer)</td>
</tr>
<tr>
<td>8.</td>
<td>Data warehousing</td>
<td>Data Extraction, Data Cleaning, Data Transformation, Data Loading, Metadata, Data Cube, Data Mart, Data Models</td>
</tr>
</tbody>
</table>
Syllabus for Paper 2 for Research (Economics) Stream (Common Syllabus for both phases)


Syllabus for Paper 2 for Research (Statistics) Stream (Common Syllabus for both phases)

Syllabus for Paper 2 for Finance and Accounts Stream (Common for both Phases)

1. The Basic Financial Statement
   - Trial Balance
   - Balance Sheet
   - Cash flow statement
   - Income Statement
2. Analysis of Financial Statement Ratio
3. Break Even Analysis
4. IND AS
5. Standard on Auditing
6. Cost accounting concepts (basics)
   - Marginal costing
   - Cost volume profit analysis
   - Cost sheet
   - Forecasting
7. Management accounting
   - Cost of capital
   - Capital structure
   - Capital budgeting
   - Sources of finance
8. Corporate accounting
9. Business law
   - Negotiable instruments
   - Contract act
   - Partnership act
   - Company law (Go through all these laws with amendments)
10. Income Tax Act
11. GST
12. Knowledge of IT and Digital Transaction
13. Compliance of KYC Norms
14. **Financial System**: Role and Functions of Regulatory bodies in Financial Sector.
15. **Financial Markets**: Primary and Secondary Markets (Forex, Money, Bond, Equity, etc.), functions, instruments, recent developments.
16. **General Topics**
   a) Basics of Derivatives: Forward, Futures and Swap
   b) Recent Developments in the Financial Sector
   c) Financial Inclusion- use of technology
   d) Alternate source of finance, private and social cost-benefit, Public-Private Partnership
   e) Direct and Indirect taxes; Non-tax sources of Revenue, Finance Commission, Fiscal Policy, Fiscal Responsibility and Budget Management Act (FRBM),
   f) Inflation: Definition, trends, estimates, consequences, and remedies (control): WPI, CPI - components and trends.
   g) Economics: Capital market, Money market, Micro and macro economics concepts and Updates related to money market and RBI policies
Syllabus for Paper 2 for Official Language (Rajbhasha) Stream (Common for both Phases)

1. भारत सरकार की राजभाषा नीति (Official Language Policy of the Govt. of India) से संबंधित प्रश्न
2. हिंदी से अंग्रेज़ी अनुवाद [शब्द / वाक्यांश / वाक्य / Terms / Phrases / Sentences]
3. अंग्रेज़ी से हिंदी अनुवाद [शब्द / वाक्यांश / वाक्य / Terms / Phrases / Sentences]
4. हिंदी से अंग्रेज़ी - विधिक शब्दावली (Legal Terminology)
5. अंग्रेज़ी से हिंदी - विधिक शब्दावली (Legal Terminology)
6. हिंदी से अंग्रेज़ी – पैशन / प्रशासनिक / बैंकिंग / पूंजी बाजार / अर्थशास्त्र / सामाजिक सुरक्षा शब्दावली (Pension / Administrative / Banking / Capital Market / Economics / Social Security Terminology)
7. अंग्रेज़ी से हिंदी - पैशन / प्रशासनिक / बैंकिंग / पूंजी बाजार / अर्थशास्त्र / सामाजिक सुरक्षा शब्दावली (Pension / Administrative / Banking / Capital Market / Economics / Social Security Terminology)
Syllabus for Paper 2 for Actuarial Stream (Common for both Phases)

Insurance and Management

Part 1 - Insurance
a) History of Indian Insurance, principles of Insurance;
b) Risk and uncertainty, pooling and diversification of risk, Indemnity and Insurable interest;
c) Legal foundations of Insurance, basics in Group/Health Insurance/Pensions; Intermediation: role in mobilising savings, evolution of various types and Bancassurance in India;
d) Functions performed by Insurers: Product design, pricing, distribution, underwriting, claims, Investment and Reinsurance; Group Insurance (Superannuation Funds)
e) Insurance lines and products: Life Insurance and Annuities and Health Insurance; Liability risks and Insurance, valuation and Solvency requirements, Specialist Insurance lines in India - Reinsurance, GIC of India, obligator sessions and retention of risk within the Country.

Part 2 – Management
a) Its nature and scope;
b) Management Processes - Planning, Organisation, Staffing, Directing and Controlling; role of a Manager in an Organisation;
c) Leadership: The tasks of a leader; leadership styles; leadership theories; A successful leader versus an effective leader;
d) Human Resource Development- Concept of HRD; Goals of HRD; Career Planning – Training and Development;
e) Performance Appraisal - Potential appraisal and development - feedback and performance counselling - rewards - employee welfare;
f) Motivation, Morale and Incentives: Theories of Motivation; How Managers Motivate; Concept of Morale; Factors determining morale; Role of Incentives in Building up Morale;
g) Communication: Steps in the Communication Process; Communication Channels; Oral versus Written Communication; Verbal versus non-verbal Communication; upward, downward and lateral communication; Barriers to Communication;
h) Role of Information Technology;
i) Corporate Governance: Factors affecting Corporate Governance; Mechanisms of Corporate Governance.
Paper 1 of Phase- II :- English Writing Skills

The paper on English shall be framed in a manner to assess the writing skills including expression and understanding of the topic including precis writing/ essay writing/ comprehension.